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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 483/2022
(I.A. NO. 567/2024)**

IN THE MATTER OF:

ASHISH KUMAR MISHRA & ORS.

...APPLICANT

VERSUS

STATE OF U.P. & ORS

...RESPONDENT(s)

WITH

E.A. NO. 28/2024

IN

ORIGINAL APPLICATION NO. 128/2021

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(s)

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1.	RESPONSE ON BEHALF OF THE DISTRICT MAGISTRATE, VARANASI IN COMPLIANCE OF ORDER DATED 13.08.2025 PASSED BY THE HON'BLE	

	NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	
2.	A COPY OF THE SAID LETTER DATED 06.11.2025 IS BEING ANNEXED HEREWITH AS ANNEXURE- 1.	
3.	A COPY OF THE SAID-UP JAL NIGAM VARANASI LETTER DATED 25.10.2025 IS BEING ANNEXED HEREWITH AS ANNEXURE-2.	
4.	A COPY OF THE MINUTES OF MEETINGS IS ANNEXED HEREIN AS ANNEXURE-3.	
5.	A COPY OF LETTER DATED 27.10.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-4.	
6.	A COPY OF THE SAID LETTER DATED 07.11.2025 IS BEING ANNEXED HEREWITH AS ANNEXURE-5.	
7.	A COPY OF REPORT DATED 31.10.2025 AND PHOTOGRAPHS OF THE SAID CONSTRUCTION OF 55 MLD STP AT BHAGWANPUR IS ANNEXED HEREWITH AND MARKED AS ANNEXURE- 6.	
8.	A COPY OF THE SAID LETTER DATED 06.11.2025 ALONG WITH THE UPDATED REPORT IS ANNEXED HEREWITH AS ANNEXURE- 7.	

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9.	A COPY OF LETTER VIDE DATED 01.11.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-8.	
10.	A COPY OF THE ANALYSIS REPORT FROM JULY, 2022 TO OCTOBER, 2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE- 9.	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.
EMAIL-bhanwar09jadon@gmail.com
PHONE NO.-6375115224

Date: 09.11.2025

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 483/2022
(I.A. NO. 567/2024)

IN THE MATTER OF:

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E.A. NO. 28/2024

IN

ORIGINAL APPLICATION NO. 128/2021

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE,
VARANASI IN COMPLIANCE OF ORDER DATED 13.08.2025
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I, Satyendra Kumar, aged about 38 years, S/o Shri
Radhe Raman Jha, District Magistrate, Varanasi, Uttar Pradesh,
do hereby solemnly state and affirm as under:



[Signature]

1. That I, the District Magistrate of Varanasi, Uttar Pradesh, am well conversant with the facts and circumstances of the present case and am competent to swear this affidavit. I affirm that this Affidavit is being filed with regards to the *O.A. No. 483/2022 Ashish Kumar Mishra & Ors. Vs State of UP & Ors. With E.A. No. 28/2024 In O.A. No. 128/2021 Saurabh Tiwari Vs Union of India & Ors.*
2. That the captioned matters involve 3 main issues which are as follows:
 - i. Discharge of untreated sewage of the Rivers Varuna and Assi
 - ii. Demarcation of the FPZ of River Varuna and Assi
 - iii. Removal of encroachment from the FPZ of River Varuna and Assi
3. That The Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as The Hon'ble NGT) vide its order dated 13.08.2025 has passed the following directions:

"...10. That apart, it is noticed that storm water drains are carrying untreated sewage which is not permissible in law. Storm water drains are being tapped to divert the flow of these drains to the STP and no plan for having 100% household connectivity with the STP which can prevent the flow of untreated sewage in the storm water drain, has been pointed out. If the storm water drain illegally carrying the untreated sewage is diverted to the STP that may give a short term solution only but, during the rains it may result in flooding of the STP causing hydraulic upsets and resulting in flowing of



untreated sewage in the river. This aspect needs to be examined by National Mission for Clean Ganga (NMCG) and District Magistrate, Varanasi also.

11. Hence, we require the District Magistrate, Varanasi to file a comprehensive report disclosing the steps already taken/proposed for prevention of discharge of untreated sewage in river Varuna and Assi within the limits of Municipal Corporation, Varanasi and also for ensuring that no untreated sewage flows in storm water drain. We also direct to disclose water quality of river Varuna and Assi in Varanasi

stretch in the next report. Let report be filed within a period of four weeks.

12. NMCG is also directed to response to the above issue by filling an affidavit within four weeks.

13. List on 11.11.2025... ”

4. That in compliance of the aforementioned order passed by this Hon'ble Tribunal, the compliances made by the Deponent in consonance of order dated 13.08.2025 is submitted as below:

I. NUMBER OF DRAINS AND THEIR DISCHARGE , WITHIN THE LIMIT OF MUNICIPAL CORPORATION OF VARANASI

RIVER VARUNA:

5. That the River Varuna originates from Prayagraj and has a total stretch of 200 km, out of which 54 kms of stretch is in



District Varanasi, and River Assi, originating from Newada in Varanasi District, has a stretch of 8 kms in District Varanasi.

6. It is submitted that, as per the information provided by the Office of Chief Engineer, Municipal Corporation Varanasi to the Regional Officer, UPPCB Varanasi vide letter dated 06.11.2025, that the jurisdictional limit of Varanasi Municipal Corporation was extended.

Distance of the catchment area of the Varuna River within the limits of the Varanasi Municipal Corporation:

1. Before expansion (as per GIS map) – **10,818 meters**
2. After expansion (as per GIS map) – **13,381 meters**

A copy of the said letter dated 06.11.2025 is being annexed herewith as **ANNEXURE- 1**.

7. It is germane to mention here that in compliance with the direction issued by the National Mission for Clean Ganga (NMCG), new drains have been identified by the UP Jal Nigam (Rural), Varanasi based on the **DRONE SURVEY**. It is further submitted that as per the information provided by U.P. Jal Nigam (Rural), Varanasi vide letter dated 25.10.2025, Now **the total of**



43 drains are falling into river Varuna with their total discharge being 226.8 MLD, within the limit of Municipal Corporation.

A copy of the said-UP Jal Nigam Varanasi letter dated 25.10.2025 is being annexed herewith as ANNEXURE-2.

8. That the Breakup of the total of 43 drains within the Municipal Corporation limit is given as under:

No. of Drains	Total Discharge	Tapped/ Partially Tapped/ Untapped/	STP
19	107.08 MLD	Tapped	140 MLD STP situated at Deenapur-2
1	10.94 MLD	Partially Tapped- 7.3 MLD- Tapped	120 MLD STP situated at Goithaha.
23	108.78 MLD	Untapped	



II. FUTURE ACTION PLANS

9. That with regards to the untapped drain (**DURGA DRAIN**) having discharge of **37 MLD**, for the tapping of the drain, **DPR of I&D and construction of STP of 60 MLD capacity has been approved by NMCG on 06.03.2025**, and the bid for the tender was floated on 07.10.2025 and currently, the bid is in the pre-qualification stage. (Technical)

10. That for tapping of remaining **22 untapped drains**, PFR for newly identified drains was sent to NMCG in Aug-2025. Meeting was held in chairmanship of ED Projects, NMCG to discuss over the proposal and **In-Principle-Approval was granted and instructions were received for framing of DPR**. It is submitted that, DPR for upgradation of **80 MLD STP Deenapur-1 to 250 MLD** Shall be prepared by **30.11.2025** and **DPR for additional drains shall be prepared by 31.12.2025**.

A copy of the Minutes of Meetings is annexed herein as

ANNEXURE-3.



11. It is submitted that the Deponent, vide order letter dated 27.10.2025 constituted a 12-member Joint Committee for the

physical condition assessment, of the Varuna Corridor Project (which was laid down by the irrigation department 2021) **Including the desilting of the project's interceptor sewer line.**

It is further submitted that post completion of the handover, the UP Jal Nigam (Urban) is to undertake works **worth 7.15 Crores.**

A copy of letter dated 27.10.2025 is annexed herewith and marked as **ANNEXURE-4.**

12. That as per the information from office of the Regional Officer, UPPCB Varanasi vide letter dated 06.11.2025 addressed to the Executive Engineer, UP Jal Nigam (Urban) requesting to furnish a report to the Deponent, relating to the status of fund allocation for the **condition assessment and de-silting of the Interceptor Sewer Line constructed by the Irrigation Department under the Varuna Corridor Project** along with the time schedule for its completion.



13. That vide letter dated 07.11.2025 it is informed that **Municipal Corporation, Varanasi, has released an amount of about ₹715.99 lakhs** to U.P. Jal Nigam (Urban), Varanasi,

on **05.11.2025**, for carrying out **the condition assessment and desilting work**.

A copy of the said letter dated 07.11.2025 is being annexed herewith as **ANNEXURE-5**.

14. That an **E-tender for the condition assessment and desilting/cleaning work** of the Varuna Interceptor Sewer Line was invited on **29.10.2025**. The **technical bid is scheduled to be opened on 29.11.2025**, and the said work is proposed to be completed by **31.03.2026**.

III. RIVER ASSI

15. That the **total discharge in River Assi is 78 MLD**. Out of which:

- i. **50 MLD is being treated at 50 MLD STP situated at Ramna, Varanasi.**
- ii. That for treatment of **remaining 28 MLD**, NMCG has **approved project for onsite treatment through Advance Oxidation Process. (AOP)**

The above said **AOP has been functional since May, 2024** at the confluence of Ganga and Assi in Nagwa.



IV. PERMANENT SOLUTION AND FUTURE PLANS

16. That as a permanent solution of **rest 28 MLD, UP Jal Nigam (Rural) is constructing of 55 MLD STP at Bhagwanpur, Varanasi** which is in progress and about **82%** work has been completed and the **expected date of completion is December, 2025.**

A copy of report dated 31.10.2025 and photographs of the said construction of 55 MLD STP at Bhagwanpur is annexed herewith and marked as **ANNEXURE- 6.**

V. STATUS OF DEMARCATION OF FLOOD PLAIN ZONE OF VARUNA AND ASSI

17. That as per the information provided by the office of Executive Engineer, Bandhi Block, Varanasi vide letter dated 06.11.2025 sought updated information regarding determination of flood plain zone of Varuna and Assi River.



18. That in continuation of the above stated letter, through an updated report regarding the determination of flood plain zones of the Varuna and Assi River it has been informed that:

- i. **The SOI will provide the 1-meter contour DEM data by 31.12.2025** subsequent to which, the DEM data will be provided to the NIH.
- ii. The NIH after receiving the requisite data will provide the **final delineation data by 30.06.2026.**

A copy of the said letter dated 06.11.2025 along with the updated report is annexed herewith as **ANNEXURE- 7.**

VI. HOUSE HOLD CONNECTIVITY IN VARANASI

19. That as per the information provided by Jalkal, Nagar Nigam, Varanasi vide letter dated 01.11.2025, The total figures of reported household connections are as under:



Office of the Executive Engineer, Construction Division (I), U.P. Jal Nigam (Urban), Varanasi.The Details of Sewer Connections in District Varanasi.

Sl. No.	Name of District	No. of House identified for sewer connection	No. of House Provided for sewer connection	No. of House under progress for sewer connection	Concerned Department	Working agency	Details of Project & Budgetary allocation	Timeline for Completion	Remarks
1	2	3	4	5	6	7	8	9	10
1	Varanasi	414809	156300	3981	Urban Development Department	UP Jal Nigam (Urban) Varanasi	5662.42 Cr. (CWAP/DPR Cost)	Time of Completion Given by UP Jal Nigam (urban) Varanasi**	

**

A copy of letter vide dated 01.11.2025 is annexed herewith and marked as **ANNEXURE-8.**

VII. WATER QUALITY MONITORING REPORT OF RIVERS **VARUNA AND ASSI**

19. That the water quality of River Varuna and River Assi is monitored by U.P. Pollution Control Board, Varanasi under the National Water Quality Monitoring Program on a monthly basis.

A copy of the analysis report from July, 2022 to October, 2025 is annexed herewith and marked as **ANNEXURE- 9.**

20. That it is humbly submitted before this Hon'ble Tribunal that all the requisite actions are being taken to ensure compliances with the directions issued by this Hon'ble Tribunal.



21. That Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

22. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom. That the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.




DEPONENT



VERIFICATION

Verified at Varanasi, UP on this the 09 day of November, 2025 that the contents of above affidavit, paragraphs 1-22 are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

Notarial Affidavit

जियन / Registrar

सं०/Sr. No. 157/108

दि०/Dt. 09 NOV 2025

स्थान/Place CCV, NS, UP

एड०/Adv. CCV


DEPONENT

By Uday Kishore

एड०Adv. दि०क०वा०

CCV, U.P. 9-11-25







कार्यालय-मुख्य अभियन्ता नगर निगम, वाराणसी।

प्रेषक,

मुख्य अभियन्ता,
नगर निगम वाराणसी ।

सेवा में,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी ।

पत्रांक- 424/ मु.अभि./2025-26

दिनांक- 04.11.2025

विषय:- नगर निगम वाराणसी की सीमा के विस्तारीकरण से सम्बंधित सूचना प्रेषित किये जाने के संबंध में।

कृपया आपके कार्यालय पत्र सं० 868/NGT/2025-26 दिनांक 04.11.2025 का अवलोकन करने का कष्ट करें। जिसके माध्यम से नगर निगम वाराणसी की सीमा का विस्तार कब-कब हुआ है एवं उसका क्षेत्रफल, जनसंख्या एवं वरूणा नदी के कैचमेंट एरिया की दूरी से सम्बन्धित सूचना चाही गयी है, वांछित सूचना की बिन्दुवार आख्या निम्नवत् है:-

- नगर निगम वाराणसी की सीमा विस्तार कब-कब हुआ है-
 - 79 ग्राम अधिसूचना दिनांक 05.12.2019
 - 09 ग्राम अधिसूचना दिनांक 20.12.2019
 - 01 ग्राम अधिसूचना दिनांक 30.12.2020
 - रामनगर न0पा0प0, सूजाबाद न0प0 अधिसूचना दिनांक 03.08.2022
- नगर निगम वाराणसी की सीमा का विस्तार का क्षेत्रफल-
 - सीमा विस्तार के पूर्व- 82.10 वर्ग कि०मी०
 - सीमा विस्तार के पश्चात्- 186.00 वर्ग कि०मी०
- नगर निगम वाराणसी की सीमा का विस्तार की जनसंख्या-
 - सीमा विस्तार के पूर्व (2011 जनगणना के अनुसार)- 1198491.00
 - सीमा विस्तार के पश्चात् (2011 जनगणना के अनुसार)- 1636659.00
- नगर निगम वाराणसी की सीमा अन्तर्गत वरूणा नदी के कैचमेंट एरिया की दूरी-
 - सीमा विस्तार के पूर्व (जी०आई०एस० मैप द्वारा)- 10818 मी०
 - सीमा विस्तार के पश्चात् (जी०आई०एस० मैप द्वारा)- 13381 मी०

वरूणा नदी के कैचमेंट एरिया की दूरी जी०आई०एस० मैप द्वारा उपलब्ध करायी जा रही है। जिसकी प्रमाणित प्रति राजस्व विभाग से प्राप्त होने के उपरान्त पृथक से उपलब्ध करा दिया जायेगा।

अतः उक्त संबंधित सूचना अग्रिम आवश्यक कार्यवाही हेतु प्रेषित कि जा रही है।

मुख्य अभियन्ता

नगर निगम वाराणसी।

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर सूचनार्थ प्रेषित।

मुख्य अभियन्ता

नगर निगम, वाराणसी।



उत्तर प्रदेश जल निगम (ग्रामीण)

Email Id- pmrppdvns@yahoo.com

कार्यालय परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई,
भगवानपुर, वाराणसी-221005

पत्रांक
सेवा में

1072 / NGT / 20

दिनांक 25/10/2025

जिलाधिकारी महोदय,
वाराणसी।

ANNEXURE-2

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 483/2022 (आई0ए0 नं0 567/2024) आशीष कुमार मिश्रा एण्ड अदर्स बनाम स्टेट ऑफ यू0पी0 एण्ड अदर्स विद ई0ए0 नं0 28/2024 इन ओ0ए0 नं 128/2021 सौरभ तिवारी बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 13.08.2024 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने पत्रांक 621/एनजीटी ओए नं0 483/2022 एवं 128/2021/2025-26 दिनांक 03.09.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में अवगत कराना है कि इस कार्यालय द्वारा एन0एम0सी0जी0, नई दिल्ली के निर्देशानुसार ड्रोन सर्वे कराया गया था, जिसमें वाराणसी नगर निगम सीमा से कुल 43 नाले वरुणा नदी में प्रवाहित होते हुये पाये गये थे। तत्पश्चात समस्त नालो के श्राव मापन का कार्य कराया गया। उपरोक्तानुसार वरुणा नदी में नालो की स्थिति निम्नानुसार है।

वरुणा नदी	टैप	आंशिक टैप	अनटैप
संख्या	19	01	23

वरुणा नदी में गिरने वाले कुल 43 नालो में से 17 नाले इन्टरसेप्टर सीवर के माध्यम से सिंचाई विभाग द्वारा टैप किये गये एवं 02 नग नाले जायका सहायलित गंगा एक्शन प्लान फेज-11 के अन्तर्गत टैप किये गये थे। इस प्रकार कुल 19 नाले पूर्व से टैप है। 01 नग नाला यथा दुर्गा नाला हेतु एन0एम0सी0जी0 नई दिल्ली द्वारा आई0एण्ड डी0 एवं एस0टी0पी0 की परियोजना स्वीकृत की गयी है, जोकि निविदा प्रक्रिया में है। इसके अतिरिक्त ड्रोन सर्वे द्वारा चिन्हित नये नालो में से 06 नग नाले सिंचाई विभाग द्वारा बिछाये गये इन्टरसेप्टर सीवर की परिधि में आते हैं, जिनकी कार्य योजना उक्त सीवर लाइन की सफाई के उपरान्त तैयार की जा सकेगी तथा अवशेष 17 नग नालो हेतु फिजिबिलिटी रिपोर्ट दिनांक 11.08.2025 को एन.एम.सी.जी. नई दिल्ली प्रेषित की जा चुकी है, जिसे दिनांक 23.09.2025 को एन0एम0सी0जी0, नई दिल्ली के बैठक में सैद्धांतिक सहमति प्रदान कर दी गयी है एवं डी0पी0आर0 माह दिसम्बर 2025 तक स्वीकृति हेतु प्रेषित कर दिया जायेगा।

वरुणा नदी में प्रवाहित होने वाले नालो का विवरण संलग्न कर अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

(आशीष कुमार सिंह)
परियोजना प्रबन्धक

पु0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. नगर आयुक्त, नगर निगम, वाराणसी।
2. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), वाराणसी।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी।

परियोजना प्रबन्धक

Sl.	Name of Drain	Discharge	Tapped (Y/N)	MPS/SPS to which diverted	Name of STP	Remarks/ Action plan
1	2	3	4	5	6	7
Varuna River						
1	Durga Drain	37	N			Approved by NMCG. Under Tendering
2	Mashini Veer baba Drain -A	2.5	N			PFR sent to NMCG
3	Mashini Veer baba Drain-B	1.3	N			PFR sent to NMCG
4	Defence Colony Drain-A	0.6	N			PFR sent to NMCG
5	Defence Colony Drain-B	1.2	N			PFR sent to NMCG
6	Bhawanipur Drain/ Kohilawaveer Baba	0.9	N			PFR sent to NMCG
7	Kashiram Awas Drain-I/ Chamrautha Drain	3	N			PFR sent to NMCG
8	Phulwariya Drain	8.2	Y	Phulwariya SPS- 7.6 MLD /Chaukaghat MPS- 140 MLD	140 MLD STP Dinapur	Tapped under JICA
9	Kashiram Awas Drain-II	0.5	N			PFR sent to NMCG
10	Central jail drain	14.5	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
11	Sheemnagar Drain-1	0.75	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
12	Sheemnagar Drain-2	0.55	N			Action plan shall be prepare after cleaning of interceptor sewer line
13	Sadar Bazar Drain	3.5	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
14	Khatikan Mohalla Drain/Banaras Drain No.-05	0.5	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
15	Shastri Ghat drain	5	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
16	Ardali bazar drain	7	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
17	PWD office drain-1	0.3	N			Action plan shall be prepare after cleaning of interceptor sewer line
18	PWD office drain-2	0.5	N			Action plan shall be prepare after cleaning of interceptor sewer line
19	Khajuri drain	2.2	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
20	Raja Bazar Drain	2.50	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
21	Jagatveer Dih Baba Mandir Drain	2	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
22	Drain-25	1	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
23	Teliyabag Drain	40.30	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped under JICA
24	Drain-27	1	N			Action plan shall be prepare after cleaning of interceptor sewer line
25	Hukul Ganj Drain	1.15	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
26	Drain-29-A	0.72	N			Action plan shall be prepare after cleaning of interceptor sewer line
27	Drain-29-B	0.82	N			Action plan shall be prepare after cleaning of interceptor sewer line
28	Bhagwa drain/Sarang Jalab drain	3.9	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
29	Nai Basti Drain	2.0	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
30	Nakhi Drain	3.0	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
31	Hidayat Nagar drain	1.5	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
32	Tinpuliya Drain	2.58	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
33	Shailputri Drain	5.5	Y	Chaukaghat MPS-140 MLD	140 MLD STP Dinapur	Tapped by U.P. Irrigation dep.
34	R/B Near old bridge Drain	0.4	N			PFR sent to NMCG
35	Jalaitpura drain	4.50	N			PFR sent to NMCG
36	Narokhar Drain	10.94	PT			PFR sent to NMCG
37	Khajuriya Hanuman Mandir Drain	0.80	N			PFR sent to NMCG
38	Konia Ramila Mandir drain	0.80	N			PFR sent to NMCG
39	Vijaypura Konia Drain	0.75	N			PFR sent to NMCG
40	Salarpur Dipo colony Drain	2.5	N			PFR sent to NMCG
41	Salarpur Mangraha baba drain	1.32	N			PFR sent to NMCG
42	Mohan Katra Drain	6.82	N			PFR sent to NMCG
43	Konia Bypass Drain	40	N			PFR sent to NMCG

परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

A7

No. Pr-12012/ 11/ 2024 – KPMG NMCG

भारत सरकार, जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,
मेजर ध्यानचंद नेशनल स्टेडियम,
इंडिया गेट, नई दिल्ली
दिनांक: 6th October 2025

Subject: Minutes of meeting to discuss the pre-feasibility report (PFR) for the rejuvenation of the river Varuna in Varanasi held on 23.09.2025.

Please find enclosed, herewith, the Minutes of the meeting held on 23.09.2025 under the chairmanship of the Executive Director (Projects), NMCG to discuss the pre-feasibility report (PFR) for the rejuvenation of river Varuna in Varanasi for information and necessary action.

2. This issues with the approval of the Competent Authority.

[Handwritten signature]
6/10/2025

(रजत गुप्ता)

Encl: As above

वरिष्ठ विशेषज्ञ, एनएमसीजी

To,

1. The Project Director, SMCG – UP, Lucknow.
2. The Managing Director – UPJN (Rural), Lucknow.
3. Chief Engineer (Ganga), UP Jal Nigam (Rural), Lucknow.
4. The Project Manager, Ganga Pollution Prevention Unit, UP Jal Nigam (Rural), Varanasi.
5. PS to DG/ ED (Projects)/ Director (Project), NMCG.

Minutes of the meeting

A meeting to discuss the pre-feasibility report (PFR) for the rejuvenation of river Varuna in Varanasi was held on 23.09.2025 under the chairmanship of Executive Director (Projects), NMCG. The meeting was attended by the officials of UPSMCG and UP Jal Nigam (Rural) - Varanasi Zone. The list of participants is attached as **Annexure I**.

The following was discussed and decisions taken during the meeting:

1. UP Jal Nigam (R) representative made a detailed presentation on city's profile, current sewage generation, existing & under implementation sewage treatment facilities, flow measurements of all the drains out falling into river Varuna and proposed strategy for addressing the untreated wastewater being discharged from remaining drains into river Varuna/ Ganga.
2. The proposed strategy included dividing the entire stretch of Varuna in Varanasi (after Durga drain to confluence with river Ganga) in 6 sub-stretches and proposed solutions for each sub-stretch. The details of the same along with decisions are as under:
 - i. **Sub-stretch 1 (Mashini Veer Baba drain A to Bhawanipur drain)** - this stretch contains 5 untapped drains having cumulative flow of 6.5 MLD. The proposal is to intercept all the drains and sewage may either be (i) conveyed to the 60 MLD Lohta STP (under implementation), or (ii) to the new STP of 10 MLD.
 - a. The State was advised that additional capacity margin has been kept in the Lohta STP and thus **diversion to Lohta STP** may be considered.
 - b. Viewing sewage flow opposite to gravity flow considered in earlier option; it would also be explored that

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the flow through the nearest manhole may be taken **120 MLD Goithatha STP** that may require railway line crossing.

- ii. **Sub-stretch 2 (Kashiram Awas drain -I to Kashiram Awas drain -II)** - this stretch contains 2 untapped drains having cumulative flow of 3.5 MLD. The proposal is to intercept both the drains and **diversion to nearest manhole leading to 120 MLD Goithaha STP**. The proposal was considered in order.
- iii. **Sub-stretch 3 (Existing Varuna Interceptor Sewer Stretch; Bheem Nagar drain-2 to drain 29-B)** - this stretch contains 23 untapped drains (17 tapped to interceptor sewer and 6 new drains) having cumulative flow of 63 MLD. **State has not proposed any solution for this stretch**. It has been indicated that UPJN(U) has been entrusted by the State for developing proposal for this stretch.

The State was advised that this is a key & critical stretch having major flow and will be critical for determination of the additional STP capacity creation and thus proposal for the same need to be developed at the earliest.
- iv. **Sub-stretch 4 (/b old bridge drain to Jalalipur drain)** - this stretch contains 2 untapped drains having cumulative flow of 5 MLD. The proposal is to **intercept both the drains and diversion to nearest manhole leading to 120 MLD Goithaha STP** through a sewage pumping station. The proposal was considered in order.
- v. **Sub-stretch 5 (Narokhar Drain to Salarpur Mangraha Baba drain)** - this stretch contains 6 untapped drains having cumulative flow of 17 MLD. The proposal is to intercept **all the drains diversion of the sewage through a new SPS to proposed new 250 MLD STP** (New 250 MLD STP in place of 80 MLD existing STP).

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- a. The State was advised to examine the feasibility of re-operationalizing earlier diversion mechanism for Narokhar Nala to the 120 MLD Goithaha STP.
 - b. State may also explore feasibility diverting all the drains in this stretch (at least other 2 trans-Varuna drains) also to 120 MLD Goithaha STP along with Narokhar drain.
 - c. The STP capacity proposed to be developed is dependent on the solution for the sub-stretch 3.
- vi. **Sub-stretch 6 (Mohan Katra drain and Konia Bypass drain)** - this stretch contains 2 untapped drains having cumulative flow of 47 MLD. The proposal is to divert Mohan Katra drain to Konia, development of new pumping station at Konia and diversion of wastewater from both the drains through new SPS to new proposed 250 MLD STP.
- vii. The proposal to divert the Mohan Katra drain to Konia appears to be in order however, the uncertainty remains on the capacity of new proposed SPS and STP considering unclear sub-stretch 3 and potential of diversion of drains to 120 MLD Goithaha STP from Stretch 5.

3. The State was also advised to:

- a) Keep a single executing agency for all the projects for Varuna rejuvenation in Varanasi to ensure seamless integration of all the projects.
- b) Compliance to NMCG's observations on the proposal "Rejuvenation of the Assi and Varuna river at Varanasi through nature-based solutions" shall be submitted by 1st week of October 2025.
- c) Prepare DPRs for clear stretches (i.e. stretch 2 and 4), whereas the proposals for the other 4 stretches may be finalized, as per observations, at the earliest.

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- d) New DPRs/ proposals must ensure optimal utilization of existing assets and avoid wasteful expenditure.
- e) Details of the Sludge Management facilities to be included in DPRs.
- f) Provisions for the reuse of treated water (industries & irrigation) should also be explored in the DPR.

The meeting ended with thanks to the Chair.



List of the Participants:

1. Shri Brijendra Swaroop, ED (Projects), NMCG - *In chair*
2. Shri Rahul Dwivedi, Director (Projects), NMCG
3. Shri Prabhash Kumar, Project Director, UP-SMCG
4. Shri Rajat Kumar Gupta, SWMS, NMCG
5. Shri Sandeep Kumar, Chief Engineer-Ganga, UPJN(R)
6. Shri Anil Kumar Gupta, Technical Adviser, UP-SMCG
7. Shri Janardhan Singh, Chief Engineer, UPJN(R) -Varanasi Zone
8. Shri Ashish Kumar, Project Manager, UPJN(R), Varanasi Zone
9. Shri Rachit Andley, Project Manager, NMCG
10. Shri Anuj Kushwaha, Project Engineer, NMCG



कार्यालय कलेक्टर एवं जिला मजिस्ट्रेट, वाराणसी।

संख्या: 1895/सीडीओ-जांच कमेटी/2025

दिनांक: 27 अक्टूबर, 2025

आदेश

वरुणा कोरिडोर परियोजना का सिंचाई विभाग से नगर निगम वाराणसी को हैण्ड ओवर वर्तमान में प्रक्रियाधीन है। हैण्डओवर के उपरान्त उपरोक्त परियोजना के इन्टर सेप्टर सीवर लाइन की Desilting करते हुए Condition assessment हेतु उओप्र0 जल निगम (नगरीय) द्वारा 7.15 करोड़ के कार्यों को क्रियांवित किया जाना प्रस्तावित है।

उक्त हैण्डओवर की प्रक्रिया एवं इन्टर सेप्टर सीवर लाईन की Desilting एवं Condition assessment के कार्य के सतत अनुश्रवण एवं स्थलीय पर्यवेक्षण हेतु निम्न रूप से संयुक्त अनुश्रवण समिति का गठन किया जाता है:-

1. उपाध्यक्ष, वाराणसी विकास प्राधिकरण, वाराणसी- अध्यक्ष
2. नगर आयुक्त, नगर निगम, वाराणसी- सदस्य
3. मुख्य विकास अधिकारी, वाराणसी- सदस्य
4. ज्वाइंट मजिस्ट्रेट, सदर- सदस्य
5. अधीक्षण अभियन्ता, जल निगम (नगरीय), वाराणसी- सदस्य
6. मुख्य अभियन्ता, सिंचाई विभाग वाराणसी- सदस्य
7. महाप्रबन्धक, जलकल विभाग, वाराणसी- सदस्य
8. अधीक्षण अभियन्ता, सिंचाई विभाग, वाराणसी- सदस्य
9. अधिशासी अभियन्ता, जल निगम (ग्रामीण), वाराणसी- सदस्य
10. मुख्य अभियन्ता, नगर निगम, वाराणसी- सदस्य
11. प्रोजेक्ट मैनेजर, यूपीपीएसएल, वाराणसी- सदस्य
12. अधिशासी अभियन्ता, जल निगम (नगरीय), वाराणसी-सदस्य सचिव

उपरोक्त समिति द्वारा समस्त सम्बन्धित कार्य एवं प्रक्रियाएँ समन्वय स्थापित करते हुए ससमय पूर्ण किया जाना सुनिश्चित कराया जाएगा।

(सत्येन्द्र कुमार)
जिला मजिस्ट्रेट, वाराणसी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. स्टाफ आफिसर, मुख्य सचिव, उत्तर प्रदेश शासन, लखनऊ।
2. प्रमुख सचिव, नगर विकास एवं सिंचाई विभाग, उत्तर प्रदेश शासन लखनऊ।
3. आयुक्त, वाराणसी मण्डल वाराणसी।
4. उपरोक्त समिति सदस्यों को अनुपालनार्थ।

(सत्येन्द्र कुमार)
जिला मजिस्ट्रेट, वाराणसी

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उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), बी.एच.यू. एस.टी.पी.
परिसर, भगवानपुर, लंका, वाराणसी-221 005

पत्रांक 1908 / गिस-03 / 98

दिनांक 07-11-2025

सेवा में,
जिलाधिकारी महोदय,
वाराणसी।

ANNEXURE-5

विषय :- वरुणा कारिडोर परियोजना में सिंचाई विभाग द्वारा निर्मित इण्टर सेप्टर सीवर लाइन की डि-सिल्टिंग एवं कंडीशन असेसमेंट के सम्बन्ध में।

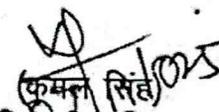
महोदय,

उपरोक्त विषयक क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी के पत्रांक 880/एन०जी०टी०/2025-26 दिनांक 06.11.2025, का सन्दर्भ ग्रहण करें, जिसके माध्यम से वरुणा कारिडोर परियोजना में सिंचाई विभाग द्वारा निर्मित इण्टर सेप्टर सीवर लाइन की डि-सिल्टिंग एवं कंडीशन असेसमेंट के सम्बन्ध में धन आवंटन की स्थिति एवं कार्य पूर्ण किये जाने की समयावधि के सम्बन्ध में आख्या चाही गई है। उक्त के संदर्भ में अवगत कराना है, कि -

1. जनपद वाराणसी के वरुणा नदी के चैनेलाइजेशन एवं तटीय विकास की परियोजना के अन्तर्गत वरुणा नदी पर उ०प्र० प्रोजेक्ट्स कारपोरेशन लि० द्वारा निर्मित वरुणा इण्टरसेप्टर सीवर लाइन का हस्तान्तरण नगर निगम, वाराणसी द्वारा दिनांक 18.10.2025 को कर लिया गया है। सुलभ सन्दर्भ हेतु कार्यालय अधिशासी अभियन्ता, नगर निगम, वाराणसी के पत्र सं० 371/अधि०अभि०/25-26 दिनांक 18.10.2025 की छायाप्रति संलग्न है।
2. वरुणा इण्टरसेप्टर सीवर लाइन की डि-सिल्टिंग/क्लीनिंग एवं कंडीशन असेसमेंट कार्य हेतु नगर निगम, वाराणसी द्वारा धनराशि रु० 715.99 लाख, दिनांक 05.11.2025 को उ०प्र० जल निगम (नगरीय), वाराणसी को अवमुक्त कर दी गई है।
3. वरुणा इण्टरसेप्टर सीवर लाइन की डि-सिल्टिंग/क्लीनिंग एवं कंडीशन असेसमेंट कार्य हेतु ई-निविदा दिनांक 29.10.2025 द्वारा आमंत्रित कर ली गई है। उक्त कार्य की तकनीकी बिड दिनांक 29.11.2025 को खोला जाना प्रस्तावित है। उक्त कार्य को 3 माह में कराया जाना प्रस्तावित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय


अधिशासी अभियन्ता

पृ०सं० एवंदिनांकउपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. निजी सचिव, प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय), लखनऊ।
2. मुख्य अभियन्ता (नागर), उ०प्र० जल निगम (नगरीय), लखनऊ।
3. मुख्य अभियन्ता (प्रया०क्षे०), उ०प्र० जल निगम (नगरीय), प्रयागराज।
4. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), वाराणसी।
5. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी।

अधिशासी अभियन्ता



कार्यालय परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ० प्र० जल निगम (ग्रामीण), वाराणसी

ANNEXURE-6

मण्डल का नाम- वाराणसी

धनराशि रु० लाख में

प्रगति 31.10.2025

वर्ष 2025-26

नमामि गंगे कार्यक्रम

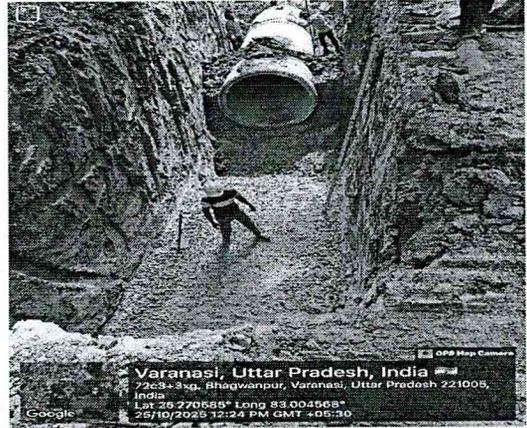
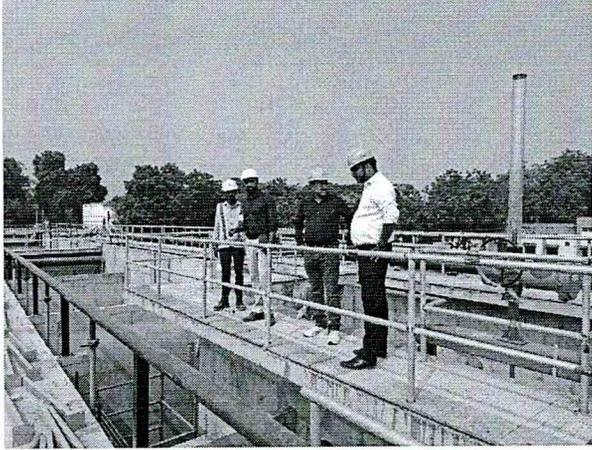
(नोडल विभाग-नमामि गंगे एवं ग्रामीण जलापूर्ति)

क्र० सं०	निकाय का नाम	परियोजना का नाम	स्वीकृत लागत	वित्तीय प्रगति			व्यय धनराशि	भौतिक प्रगति		अभियुक्ति		
				केन्द्रांश	प्राप्त राख्यांश	निकाय अंश		कुल	प्राक्धान		प्रगति	
1		2	3	4	5	6	7	8	9	10	11	
1	वाराणसी नगर निगम	आई० एण्ड डी० एवं एस०टी०पी० वर्क्स फॉर अस्सी-बी०एच०यू० ० एरिया (फेज-1), वाराणसी 1.	30809.25 (अनुबन्धित कार्य लागत रु० 8646.20)	6152.22	0.00	0.00	6162.22	6162.22	डिमाईन/ ड्राइंग मुदा परीक्षण 55 एम०एल०डी० एस०टी०पी० - 01 नग 50 एम०एल०डी० एम०पी०एस० - 01 नग 5 एम०एल०डी० आई०पी०एस० - 01 नग राइजिंग मेन - 3.45 कि०मी० ट्रीटड स्पल्ट पाइप लाइन - 1.35 कि०मी० स्टॉफ खार्टर - 01 नग विविध कार्य - 01 जय	98% 100% 92.0% 65.0% 75.0% 90.0% 80.0% 25.0% 47.0%	10	1-Installation of decanters, Vortex grit separator & Volute press have been completed. 2- Laying of Rising main pipe is in progress. 3- RCC work of SBR wall completed. 4- Work of Admin Building and MCC Building is in progress. 5- Walkway of IPS wet well completed. 6- Sinking of MPS wet well is in progress. 7- Diffuser, Blowers Screens & Sludge pumps for 55 MLD STP received at site. 8-Fine screen chamber, Screens, Raw sewage pumps for 50 MLD MPS received at site. 9- Screens & Raw sewage pumps for 5 MLD received at site. 10- Civil works of PTU completed.
								कुल औसत प्रगति		82.00%		

700

परियोजना प्रबन्धक
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

Handwritten signature



Photographs showing Construction progress of 55 MLD STP, Bhagwanpur, Varanasi

A handwritten signature in blue ink, located at the bottom center of the page.

कार्यालय अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

पत्रांक:- 2474/बं0प्र0वा0/कला अनु0/एन0जी0टी0/

दिनांक:- 06 नवम्बर-2025

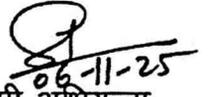
विषय:- वरुणा नदी एवं अस्सी नदी के फलड प्लेन जोन के निर्धारण के सम्बन्ध में अद्यतन सूचना उपलब्ध कराये जाने के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 873/एन0जी0टी0/2025-26/दिनांक 04.11.2025।

✓ क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, वाराणसी।

कृपया उपरोक्त विषयक सन्दर्भित पत्र का सन्दर्भ ग्रहण करने की कृपा करें, जिसके द्वारा वरुणा नदी एवं अस्सी नदी के फलड प्लेन जोन के निर्धारण के सम्बन्ध में अद्यतन सूचना उपलब्ध कराये जाने की वांछना की गई है। उक्त के क्रम में वरुणा नदी एवं अस्सी नदी के फलड प्लेन जोन के निर्धारण के सम्बन्ध में अद्यतन आख्या संलग्न कर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।


06-11-25
अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

पत्रांक:- /बं0प्र0वा0/कला अनु0/एन0जी0टी0/तददिनांक:-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, वाराणसी।
2. जिलाधिकारी महोदय, वाराणसी।
3. सहायक अभियन्ता-तृतीय, बन्धी प्रखण्ड, वाराणसी।


अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

वरुणा नदी एवं अस्सी नदी के 703 प्लेन जोन" के निर्धारण के सम्बन्ध में अद्यतन आख्या

"वरुणा एवं अस्सी नदी के फ्लड प्लेन जोन के निर्धारण" के कार्य हेतु सिंचाई एवं जल संसाधन विभाग, उ०प्र० द्वारा National institute of Hydrology, Roorkee के साथ Memorandum of Agreement (MOA) की कार्यवाही दिनांक 07.12.2024 को पूर्ण कर लिया गया था, जिसके अन्तर्गत National institute of Hydrology, Roorkee द्वारा निम्नवत् 06 प्रकार के डाटा की मांग की गयी थी:-

Sr.No.	Data	Source	Responsibility	Status
1-	Historical Observed Discharge and Water level data	CWC, Govt. UP	Sponsoring Agency	Data Provided
2-	River Cross-section	Survey	Sponsoring Agency	Data Provided
3-	High Resolution DEM	SOI Drone Survey	Sponsoring Agency	In progress
4-	CartoSat DEM	NRSC	NIH	Acquired
5-	Structures (bridge, barrage, embankment etc.)	Govt. UP	Sponsoring Agency	Data Provided
6-	Previous Flood inundation extent from satellite data	NRSC, RSAC-UP	Sponsoring Agency	Data Provided

क्र०सं०-03 पर अंकित High resolution DEM डाटा के सम्बन्ध में निदेशक, पूर्वी उत्तर प्रदेश भू-स्थानिक आंकड़ा केन्द्र (उ० क्षेत्र) भारतीय सर्वेक्षण विभाग/मानचित्र भवन 5, विभूति खण्ड, गोमती नगर, लखनऊ-226010 ने अपने पत्रांक-1861/39-सी-ई०डी० (कोर्ट केस)/दिनांक 26.05.2025 द्वारा अवगत कराया गया कि 0.50 मीटर Accuracy का DEM तथा 1 मीटर इन्टरवल के कन्टूर का डाटा उपलब्ध नहीं है। अतः इसको तैयार करने हेतु नया सर्वेक्षण किया जायेगा, जिसके लिये उनके द्वारा अनुमानित व्यय धनराशि रू० 8134500.00 की मांग गई, जिसके क्रम में अधिशासी अभियन्ता, बन्धी प्रखण्ड, वाराणसी के द्वारा निदेशक, पूर्वी उत्तर प्रदेश भू-स्थानिक आंकड़ा केन्द्र (उ० क्षेत्र) भारतीय सर्वेक्षण विभाग/मानचित्र भवन 5, विभूति खण्ड, गोमती नगर, लखनऊ को UTR No. RBI2062501542904, dated 23.07.2025 के माध्यम से आनलाइन भुगतान कर दिया गया। तत्क्रम में निदेशक, पूर्वी उत्तर प्रदेश भू-स्थानिक आंकड़ा केन्द्र (उ० क्षेत्र) भारतीय सर्वेक्षण विभाग/मानचित्र भवन 5, विभूति खण्ड, गोमती नगर, लखनऊ द्वारा अपने पत्रांक-2778/39-सी-ई०डी० (कोर्ट केस)/दिनांक 31.07.2025 द्वारा टाइमलाइन के सम्बन्ध में अवगत कराया गया कि आवश्यक सर्वेक्षण कराकर वांछित DEM एवं अन्य डाटा दिनांक 31.12.2025 तक उपलब्ध करा दिया जायेगा।

निदेशक, पूर्वी उत्तर प्रदेश भू-स्थानिक आंकड़ा केन्द्र (उ० क्षेत्र) भारतीय सर्वेक्षण विभाग/मानचित्र भवन, 5, विभूति खण्ड, गोमती नगर, लखनऊ से DEM डाटा प्राप्त होने के उपरान्त राष्ट्रीय जल विज्ञान संस्थान (एन०आई०एच०) रुड़की (उत्तराखण्ड) को वांछित डाटा उपलब्ध कराया जायेगा। तत्पश्चात् राष्ट्रीय जल विज्ञान संस्थान (एन०आई०एच०) रुड़की (उत्तराखण्ड) के द्वारा 6 माह के अन्तर्गत "वरुणा एवं अस्सी नदी के फ्लड प्लेन जोन के निर्धारण" के कार्य हेतु कोआर्डिनेट उपलब्ध कराया जायेगा। दिनांक 01.01.2026 को डाटा प्राप्त होने पर राष्ट्रीय जल विज्ञान संस्थान (एन०आई०एच०) रुड़की (उत्तराखण्ड) द्वारा दिनांक 30.06.2026 तक कार्य पूर्ण कर कोआर्डिनेट उपलब्ध कराया जायेगा।

राष्ट्रीय जल विज्ञान संस्थान (एन०आई०एच०) रुड़की (उत्तराखण्ड) द्वारा फ्लड प्लेन जोन के कोआर्डिनेट उपलब्ध कराने के पश्चात् Ground truth Verification का कार्य किया जायेगा, जिसमें लगभग एक माह का समय लगेगा। Ground truth Verification दिनांक 31.07.2026 तक पूर्ण कराया जायेगा। Ground truth Verification के पश्चात् राष्ट्रीय जल विज्ञान संस्थान (एन०आई०एच०) रुड़की (उत्तराखण्ड) द्वारा अन्तिम कोआर्डिनेट दिया जायेगा। उसके बाद गजट नोटिफिकेशन की कार्यवाही की जायेगी। गजट नोटिफिकेशन के बाद पिलर लगाने का कार्य कराया जाना प्रस्तावित है।


 अधिशासी अभियन्ता,
 बन्धी प्रखण्ड, वाराणसी



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), भगवानपुर-वाराणसी

पत्रांक 1877 / मिस-08 / 95

दिनांक 01-11-2025

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
वाराणसी।

विषय :- मा० एन०जी०टी०, नई दिल्ली में विचाराधीन ओ०ए० संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 18.10.2024, 23.05.2025 एवं दिनांक 29.08.2025, ओ०ए० संख्या 483/2022 (आई०ए० नं०-567/2024) आशीष कुमार मिश्रा एण्ड अदर्स बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स वि० ई०ए० नं० 28/2024 इन ओ०ए० नं० 128/2021 सौरभ तिवारी बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 13.08.2025 के अनुपालन में वाराणसी शहर के सीवर कनेक्शन की अद्यतन स्थिति की सूचना निर्धारित प्रारूप पर उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्रांक 857/OA No. 367/2022/2025-26 दिनांक 01.11.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से वाराणसी शहर के सीवर कनेक्शन की अद्यतन स्थिति इस पत्र के साथ संलग्न प्रारूप पर चाही गयी है।

अतः वाराणसी शहर की सीवर कनेक्शन की अद्यतन स्थिति निर्धारित प्रारूप पर संलग्न कर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(कमल सिंह)
01/11/2025

अधिशासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित --

1. नगर आयुक्त, नगर निगम वाराणसी, वाराणसी।
2. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), वाराणसी।

अधिशासी अभियन्ता

(हस्ताक्षर)

Office of the Executive Engineer, Construction Division (D), U.P. Jal Nigam (Urban), Varanasi.**The Details of Sewer Connections in District Varanasi.**

Sl. No.	Name of District	No. of House identified for sewer connection	No. of House Provided for sewer connection	No. of House under progress for sewer connection	Concerned Department	Working agency	Details of Project & Budgetary allocation	Timeline for Completion	Remarks
1	2	3	4	5	6	7	8	9	10
1	Varanasi	414809	156300	3981	Urban Development Department	UP Jal Nigam (Urban) Varanasi	5662.42 Cr. (CW/AP/DPR Cost)	Time of Completion Given by UP Jal Nigam (urban) Varanasi**	

**

Note - 1 - Sewer House Connection and Associated Infrastructure works in Suzabad Sewerage Zone is under construction. Works of 3981 Sewer House Connection is under progress and it shall be completed by May, 2026

2 - For sewerage works other than Suzabad Sewerage Zone, survey work has been completed and Detailed Project reports (DPRs) for the rest of Sewerage Zones is under preparation. After G.O. the works shall be completed in 30 months (Tendering and execution of work).


Executive Engineer

**Analysis Report of Assi/Nagavan Drain from July 2022 to
October 2025**

Assi/Nagavan Drain, Varanasi 2022

S.no	Sample Date	Color (Hazen)	pH	Dissolved Oxygen (mg/L)	BOD (mg/L)	Total Coliform (MPN/100 mL)	Faecal Coliform (MPN/100 mL)	TSS (mg/L)	COD (mg/L)
1	05-07-2022	30	7.42	1.2	62	4900000	3300000	174	356
2	12-07-2022	30	7.39	1	58	3900000	2600000	144	336
3	19-07-2022	30	7.37	1.2	66	4900000	3300000	178	366
4	26-07-2022	30	7.43	1.3	58	4000000	2700000	156	346
5	02-08-2022	30	7.52	1.9	38	3500000	2400000	112	198
6	09-08-2022	30	7.46	1.8	40	3300000	1300000	126	206
7	16-08-2022	30	7.43	1.5	42	3500000	2400000	130	210
8	23-08-2022	30	7.45	1.6	40	3300000	2700000	126	202
9	06-09-2022	30	7.35	1.7	38	3200000	2700000	114	188
10	13-09-2022	30	7.29	1.4	40	3500000	2400000	126	182
11	20-09-2022	30	7.31	1.3	42	3900000	2700000	136	196
12	27-09-2022	30	7.34	1.4	44	3800000	2600000	140	192
13	04-10-2022	30	7.28	1.2	42	3500000	2400000	136	202
14	11-10-2022	30	7.24	1	44	3800000	2600000	140	208
15	18-10-2022	30	7.21	1.1	46	4000000	2700000	144	212
16	25-10-2022	30	7.28	1.4	42	3200000	2200000	132	218
17	01-11-2022	30	7.21	1.1	44	3400000	2200000	136	228
18	08-11-2022	30	7.16	1	46	3500000	2200000	140	230
19	15-11-2022	30	7.23	1.5	42	3100000	2100000	136	224
20	21-11-2022	30	7.21	1.4	48	3400000	2700000	140	232
21	29-11-2022	30	7.24	1.5	46	3100000	2100000	136	226
22	06-12-2022	30	7.22	1.6	44	2800000	2200000	134	224
23	13-12-2022	30	7.12	1.2	50	3400000	2700000	138	238
24	20-12-2022	30	7.13	1.1	48	3300000	2100000	136	234
25	27-12-2022	30	7.15	1.2	46	3500000	2200000	138	236

Shivan
JRF

Mohini
JRF

SA
SA

(R.O.)

Ly

वाराणसी
707
Assi/Nagavan Drain, Varanasi 2023

S.no	Sample Date	Color (Hazen)	pH	Dissolved Oxygen (mg/L)	BOD (mg/L)	Total Coliform (MPN/100 mL)	Faecal Coliform (MPN/100 mL)	TSS (mg/L)	COD (mg/L)
1	03-01-2023	25	7.19	1.4	48	3800000	2600000	142	238
2	10-01-2023	30	7.15	1.3	50	3900000	2700000	144	242
3	17-01-2023	30	7.18	1.4	48	3500000	2400000	140	236
4	24-01-2023	30	7.12	1.1	52	3800000	2200000	158	242
5	31-01-2023	30	7.14	1.6	50	3500000	1700000	154	236
6	07-02-2023	30	7.12	1.4	52	3800000	2600000	158	242
7	14-02-2023	30	7.11	1.2	54	3900000	2100000	162	246
8	21-02-2023	30	7.28	1.9	38	2600000	1300000	130	140
9	28-02-2023	30	7.24	1.5	42	2800000	1700000	134	152
10	07-03-2023	30	7.36	1.8	36	2500000	1300000	130	148
11	14-03-2023	30	7.39	1.9	38	2800000	1700000	132	152
12	21-03-2023	30	7.41	2.1	36	2500000	1300000	130	148
13	28-03-2023	30	7.34	1.8	38	2600000	1300000	134	158
14	04-04-2023	30	7.32	1.7	36	2400000	1300000	130	152
15	11-04-2023	30	7.34	1.6	38	2600000	1300000	132	162
16	18-04-2023	30	7.38	1.7	40	2400000	1300000	136	176
17	25-04-2023	30	7.39	1.9	42	2600000	1300000	140	182
18	02-05-2023	30	7.38	1.8	46	2700000	1700000	144	198
19	09-05-2023	30	7.35	1.6	49	2800000	1300000	148	204
20	16-05-2023	30	7.36	1.7	48	2800000	1700000	148	192
21	23-05-2023	30	7.34	1.6	52	3200000	2200000	152	202
22	30-05-2023	30	7.31	1.4	48	3400000	2200000	142	188
23	06-06-2023	30	7.33	1.6	46	3100000	2100000	138	168
24	13-06-2023	30	7.31	1.4	48	3400000	2200000	142	174
25	20-06-2023	30	7.28	1.3	52	3100000	2100000	144	186
26	27-06-2023	30	7.26	1.4	50	2800000	1700000	140	180
27	04-07-2023	30	7.28	1.5	42	2600000	1700000	138	176
28	11-07-2023	30	7.3	1.6	40	2400000	1700000	134	182
29	18-07-2023	30	7.36	1.8	38	2200000	1300000	128	176
30	25-07-2023	30	7.26	1.3	44	2600000	1300000	140	192
31	01-08-2023	30	7.28	1.5	42	2600000	1300000	136	188
32	08-08-2023	30	7.26	1.4	46	3100000	2100000	126	186
33	15-08-2023	30	7.29	1.5	44	2600000	1300000	124	182
34	22-08-2023	30	7.32	1.6	40	2500000	1300000	120	176
35	29-08-2023	30	7.28	1.4	42	2700000	1700000	124	184
36	05-09-2023	30	7.31	1.5	44	2500000	1100000	118	196
37	12-09-2023	30	7.28	1.3	48	2700000	1700000	124	208
38	19-09-2023	30	7.3	1.4	46	2400000	1400000	122	202
39	26-09-2023	30	7.28	1.2	54	2300000	1300000	124	218
40	03-10-2023	30	7.25	1.1	58	2700000	1700000	128	224
41	10-10-2023	30	7.28	1.3	54	2300000	1300000	124	216
42	17-10-2023	30	7.3	1.5	52	2700000	1700000	122	206
43	24-10-2023	30	7.31	1.6	48	2800000	1700000	114	190
44	31-10-2023	30	7.28	1.4	52	3100000	2100000	118	196
45	07-11-2023	30	7.3	1.6	50	2800000	1700000	114	192
46	14-11-2023	30	7.33	1.8	52	3200000	2100000	118	196
47	21-11-2023	30	7.34	1.9	48	3100000	2100000	116	190
48	28-11-2023	30	7.29	1.7	50	3300000	2300000	122	200
49	05-12-2023	30	7.31	1.9	54	3500000	2400000	128	212
50	12-12-2023	30	7.29	1.8	52	3100000	2100000	122	204
51	19-12-2023	30	7.31	1.9	46	2800000	1700000	116	190
52	26-12-2023	30	7.28	2.1	38	3100000	2100000	102	172

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Assi/Nagavan Drain, Varanasi 2024

S.no	Sample Date	Color (Hazen)	pH	Dissolved Oxygen (mg/L)	BOD (mg/L)	Total Coliform (MPN/100 mL)	Faecal Coliform (MPN/100 mL)	TSS (mg/L)	COD (mg/L)
1	02-01-2024	30	7.31	2.3	36	1700000	1100000	102	166
2	09-01-2024	30	7.36	2.5	34	1400000	1100000	104	172
3	16-01-2024	30	7.32	2.3	36	1200000	940000	110	186
4	23-01-2024	30	7.35	2.4	34	940000	700000	116	194
5	30-01-2024	30	7.33	2.1	36	1200000	940000	122	202
6	06-02-2024	30	7.29	2	38	1400000	1100000	126	208
7	13-02-2024	30	7.27	1.9	40	1500000	940000	130	214
8	20-02-2024	30	7.24	1.7	44	1700000	1300000	136	228
9	27-02-2024	30	7.28	1.8	38	1500000	940000	118	206
10	05-03-2024	30	7.26	1.6	40	1700000	1100000	122	218
11	12-03-2024	30	7.28	1.7	36	2000000	1400000	118	202
12	19-03-2024	30	7.25	1.5	40	2200000	1100000	122	214
13	26-03-2024	30	7.28	1.6	38	1700000	1100000	116	202
14	02-04-2024	30	7.29	1.7	34	630000	330000	120	212
15	09-04-2024	30	7.26	1.4	36	700000	460000	122	218
16	16-04-2024	30	7.27	1.5	34	630000	460000	118	214
17	23-04-2024	30	7.24	1.3	38	840000	330000	120	222
18	30-04-2024	30	7.21	1.2	40	940000	490000	124	228
19	07-05-2024	30	7.24	1.4	64	1700000	1100000	162	286
20	14-05-2024	30	7.27	1.5	62	1500000	940000	158	282
21	21-05-2024	30	7.24	1.3	66	1700000	1200000	160	290
22	28-05-2024	30	7.28	1.5	62	1400000	790000	154	272
23	04-06-2024	30	7.26	1.3	68	1500000	700000	160	284
24	11-06-2024	30	7.22	1.2	70	1700000	1100000	164	290
25	18-06-2024	30	7.24	1.5	68	1500000	940000	160	286
26	25-06-2024	30	7.26	1.6	64	1400000	790000	146	272
27	02-07-2024	30	7.24	1.5	66	1600000	920000	152	284
28	09-07-2024	30	7.21	1.7	62	1500000	940000	148	274
29	16-07-2024	30	7.2	1.5	66	1700000	1100000	158	284
30	23-07-2024	30	7.18	1.4	68	2100000	1100000	162	290
31	30-07-2024	30	7.22	1.6	60	2000000	1200000	150	272
32	06-08-2024	30	7.26	1.8	52	1700000	1100000	132	254
33	13-08-2024	30	7.28	1.9	48	1400000	790000	130	244
34	20-08-2024	30	7.27	1.7	54	1600000	920000	134	232
35	27-08-2024	30	7.29	1.4	62	2100000	1100000	138	248
36	03-09-2024	30	7.31	1.6	58	1700000	1100000	132	238
37	10-09-2024	30	7.29	1.4	60	2100000	1100000	134	242
38	17-09-2024	30	7.25	1.3	64	2500000	1300000	138	248
39	24-09-2024	30	7.21	1.1	58	2200000	1200000	132	240
40	01-10-2024	30	7.27	1.5	56	2000000	1100000	126	232
41	08-10-2024	30	7.24	1.3	52	1400000	790000	122	228
42	15-10-2024	30	7.21	1.1	58	1700000	1100000	126	234
43	22-10-2024	30	7.2	1	54	1500000	940000	120	220
44	29-10-2024	30	7.24	1.4	48	1400000	790000	112	210
45	05-11-2024	30	7.28	1.5	46	1200000	700000	106	204
46	12-11-2024	30	7.29	1.6	48	1500000	940000	112	212
47	19-11-2024	30	7.26	1.5	52	2000000	1100000	120	226
48	26-11-2024	30	7.25	1.4	56	2200000	1200000	128	230
49	03-12-2024	30	7.23	1.3	60	2400000	1400000	134	236
50	10-12-2024	30	7.25	1.5	58	2200000	1200000	130	230
51	17-12-2024	30	7.26	1.7	56	2000000	1100000	126	226
52	24-12-2024	30	7.2	1.3	60	2300000	1300000	138	242
53	31-12-2024	30	7.23	1.4	56	2100000	1100000	132	230

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Assi/Nagavan Drain, Varanasi 2025

S.no	Sample Date	Color (Hazen)	pH	Dissolved Oxygen (mg/L)	BOD (mg/L)	Total Coliform (MPN/100 mL)	Faecal Coliform (MPN/100 mL)	TSS (mg/L)	COD (mg/L)
1	2025-01-07	30	7.2	1.2	58	2300000	1300000	136	238
2	2025-01-14	30	7.19	1.1	60	2500000	1700000	140	248
3	2025-01-21	30	7.23	1.4	56	2300000	1300000	128	234
4	2025-01-28	30	7.26	1.6	58	2200000	1200000	138	238
5	2025-02-04	30	7.23	1.4	46	1600000	920000	120	210
6	2025-02-11	30	7.21	1.2	54	2300000	1300000	124	224
7	2025-02-18	30	7.19	1.1	58	2400000	1400000	128	234
8	2025-02-25	30	7.21	1.2	52	2000000	1100000	124	228
9	2025-03-04	30	7.19	1.1	54	2200000	1200000	130	238
10	2025-03-11	30	7.22	1.2	52	2100000	1100000	126	228
11	2025-03-18	30	7.26	1.4	56	2400000	1400000	129	235
12	2025-03-25	30	7.22	1.2	58	2600000	1700000	132	242
13	2025-04-01	30	7.26	1.4	52	2400000	1400000	124	230
14	2025-04-08	30	7.2	1.3	56	2500000	1300000	126	248
15	2025-04-15	30	7.18	1.1	58	2700000	1700000	130	236
16	2025-04-22	30	7.26	1.3	48	2400000	1400000	124	220
17	2025-04-29	30	7.22	1.4	52	2700000	1700000	128	230
18	2025-05-06	30	7.17	1.3	56	3100000	2100000	124	242
19	2025-05-13	30	7.22	1.4	52	2700000	1700000	120	224
20	2025-05-20	30	7.2	1.2	54	2800000	1700000	124	236
21	2025-05-27	30	7.19	1.3	52	2600000	1300000	112	216
22	2025-06-03	30	7.18	1.1	54	2800000	1700000	126	234
23	2025-06-10	30	7.21	1.4	52	2500000	1300000	122	224
24	2025-06-17	30	7.24	1.2	54	2700000	1700000	118	218
25	2025-06-24	30	7.27	1.8	50	2300000	1300000	120	216
26	2025-07-01	30	7.24	1.5	48	2600000	1700000	124	234
27	2025-07-08	30	7.3	1.6	56	3100000	2100000	116	220
28	2025-07-15	30	7.24	1.8	48	2800000	1700000	108	212
29	22-07-2025	30	7.21	1.7	52	3200000	2200000	112	224
30	2025-07-29	30	7.24	1.8	48	3100000	2100000	108	212
31	2025-08-05	30	7.3	1.7	42	2700000	1700000	106	202
32	2025-08-12	30	7.36	1.9	38	2500000	1300000	112	188
33	2025-08-19	30	7.31	1.7	52	2700000	1700000	124	216
34	2025-08-26	30	7.34	1.9	50	2600000	1300000	116	208
35	2025-09-02	30	7.3	1.7	52	2800000	1700000	124	216
36	2025-09-09	30	7.28	1.5	54	3100000	2100000	128	228
37	2025-09-16	30	7.3	1.6	52	2600000	1300000	126	216
38	2025-09-23	30	7.28	1.5	54	2800000	1700000	130	234
39	2025-09-30	30	7.31	1.7	50	2400000	1400000	120	226
40	2025-10-07	30	7.29	1.5	54	2800000	1700000	124	232
41	2025-10-14	30	7.32	1.6	56	3100000	2100000	128	238
42	2025-10-21	30	7.35	1.7	54	2800000	1700000	116	222

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Analysis Report of River Varuna from 2022 to 2025

Varuna U/S near Rameshwar ghat 2022						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
03-01-2022	8.25	8.6	2.7	9.2	3100	1700
02-02-2022	8.28	8.3	2.9	10.4	2700	1300
02-03-2022	8.32	8	3.2	11.2	3100	1700
23-04-2022	8.36	6.8	3.4	10.8	2700	1700
02-05-2022	8.32	6.6	3.5	11.2	3100	1700
02-06-2022	8.38	6.8	3.4	10.8	3400	2200
02-07-2022	8.43	7.6	3.2	10.4	2700	1700
02-08-2022	8.34	7.2	3.3	10.8	3100	1700
02-09-2022	8.22	7	3.4	11.2	2700	1700
02-10-2022	8.27	7.3	3.2	10.8	2600	1400
02-11-2022	8.32	7.5	3.1	10.4	2300	1300
02-12-2022	8.36	7.8	3.2	11.2	2200	1100

Varuna D/S near basanta college 2022						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
03-01-2022	7.79	5.8	12	39.2	39000	26000
02-02-2022	7.64	5.3	10.2	33.3	34000	22000
02-03-2022	7.99	4.8	11.2	36.8	33000	17000
23-04-2022	7.83	4.3	12.4	38.4	31000	17000
02-05-2022	7.66	4	12.6	42.2	31000	23000
02-06-2022	7.64	3.7	13.8	44.4	34000	23000
02-07-2022	7.67	4.4	12.2	39.6	31000	23000
02-08-2022	7.88	5.7	8.4	29.6	26000	17000
02-09-2022	7.45	4.8	9.2	29.2	27000	17000
02-10-2022	7.54	5.1	10.4	32.8	33000	22000
02-11-2022	7.42	4.6	11.2	36.8	32000	21000
02-12-2022	7.36	4.4	10.8	35.2	31000	17000

Varuna U/S near Rameshwar ghat 2023						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
22-01-2023	8.41	8.2	3.1	10.8	2300	1300
02-02-2023	8.33	7.8	3.3	11.6	2600	1400
02-03-2023	8.31	7.6	3.4	12.4	2700	1700
25-04-2023	8.35	7.7	3.3	11.6	3100	2100
02-05-2023	8.4	7.3	3.5	12.8	3300	2300
02-06-2023	8.37	7.1	3.8	13.2	3100	2100
02-07-2023	8.25	7.5	3.5	12.8	2700	1700
02-08-2023	8.18	7.3	3.7	13.2	3100	2100
02-09-2023	7.95	7.3	3.5	12.8	2700	1700
02-10-2023	7.98	7.7	3	11.2	2100	1100
02-11-2023	8.15	8.2	2.8	10.4	1700	11000
02-12-2023	8.12	8	3.1	10.8	2200	1300

Varuna D/S near basanta college 2023						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
22-01-2023	7.46	3.8	11.2	36.2	32000	17000
02-02-2023	7.41	4.8	9.8	33.6	31000	21000
02-03-2023	7.3	3	12.2	37.8	33000	22000
25-04-2023	7.37	3.4	10.8	35.6	31000	21000
02-05-2023	7.39	3.3	12.4	41.4	31000	21000
02-06-2023	7.24	3	12.8	42.4	32000	22000
02-07-2023	7.33	3.3	12.2	38.8	32000	22000
02-08-2023	7.39	3.5	11.8	38.2	31000	21000
02-09-2023	7.48	4.2	11.2	35.8	32000	22000
02-10-2023	7.54	3.5	12	37.6	27000	17000
02-11-2023	7.61	4	9	21.8	27000	17000
02-12-2023	7.52	4	8.6	29.6	27000	17000

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Varuna U/S near Rameshwar ghat 2024						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
02-01-2024	8.25	8.2	3	10.6	2000	1100
02-02-2024	8.21	7.8	3.2	11.8	2200	1300
02-03-2024	8.18	7.7	3.2	12.2	1700	1100
20-04-2024	7.85	7.4	3.3	12.6	2200	1300
02-05-2024	7.82	7.2	3.2	11.8	1700	1100
02-06-2024	7.78	7	3.3	12.2	1500	940
02-07-2024	7.92	7.5	3.1	11.2	1400	790
02-08-2024	7.88	7.1	3.2	11.4	1600	840
02-09-2024	7.94	7.2	3.1	11.2	1500	700
02-10-2024	8.12	7	3.2	11.6	1400	630
02-11-2024	8.15	7.8	2.8	10.4	1300	700
02-12-2024	8.19	7.6	3	10.8	1400	790

Varuna D/S near Basanta college 2024						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
02-01-2024	7.56	4.2	6.6	25.4	22000	13000
02-02-2024	7.51	3.8	7.2	26.6	24000	13000
02-03-2024	7.54	3.7	7	26.2	24000	13000
19-04-2024	7.48	3.2	7.8	27.4	27000	17000
02-05-2024	7.41	3.3	7.5	29	27000	17000
02-06-2024	7.31	2.8	9.2	36.4	32000	17000
02-07-2024	7.42	4	8.8	32.8	27000	17000
02-08-2024	7.46	4.5	9.4	38.8	24000	13000
02-09-2024	7.37	4.3	9	37.6	24000	13000
02-10-2024	7.43	4.2	9.4	37.8	27000	17000
02-11-2024	7.37	4	12.4	42	38000	25000
02-12-2024	7.22	2.7	16.6	51.6	40000	26000

Varuna U/S near Rameshwar ghat 2025						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
02-01-2025	8.22	7.8	2.9	10.4	1300	780
02-02-2025	8.1	7.7	3	12.6	1500	940
02-03-2025	8.07	7.4	3	11.6	1600	920
02-04-2025	7.98	7.2	3.2	12.2	1700	940
02-05-2025	7.94	7.1	3.3	12.6	2000	1100
02-06-2025	7.97	7.3	3.1	11.8	1700	1200
02-07-2025	8.12	7.6	2.9	11.2	1500	840
02-08-2025	7.92	7.4	3	10.8	1700	940
02-09-2025	7.95	7.5	2.9	10.4	1500	700
02-10-2025	8	7.7	2.8	10.2	1300	780

Varuna D/s near basanta college 2025						
DATE	Parameter					
	PH	DO	BOD	COD	TC	FC
02-01-2025	7.3	3	12.6	42	32000	21000
02-02-2025	7.21	2.5	12.6	42.4	32000	22000
02-03-2025	7.14	2.3	14.8	45.8	34000	22000
02-04-2025	7.02	2.1	15.6	58.8	35000	17000
02-05-2025	7.18	1.9	22.4	68.8	38000	26000
02-06-2025	7.23	1.9	21	61.8	31000	21000
02-07-2025	7.2	2.5	19.8	60.4	27000	17000
02-08-2025	7.82	6.5	8	26.4	21000	12000
02-09-2025	7.73	6.1	7.7	26.2	27000	13000
02-10-2025	7.71	6	8.3	29.8	32000	22000

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